

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

104. C.P.(IB)-1052(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Mobile Constructions Private Limited

V/s.

BJIRD Exim Private Limited.

Appearances:

For Petitioner : Adv. Ashish Pyasi a/w. Adv. Anjali Shahi

For Respondent : None appeared

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

At the request of the petitioner, list on **09.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)